

Seventeenth Loksabha

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**12.06hrs****Title: Regarding Government Business during the week commencing Monday, 19th of December, 2022**

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL):** With your permission Sir, I rise to announce that Government Business during the week commencing Monday, the 19<sup>th</sup> of December, 2022, will consist of:-

Consideration of any items of Government Business carried over from today's order paper:-  
(*it contains:* - (i) Further consideration and passing of Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022; (ii) consideration and passing of Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022; and (iii) Further consideration and passing of the Anti-Maritime Piracy Bill, 2019.)

Consideration and passing of the following Bills:-

- i. The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022; and
  - ii. The Multi-State Cooperative Societies (Amendment) Bill, 2022.
  - iii. Consideration and passing of the Repealing and Amending Bill, 2022, *after its introduction.*
  - iv. Consideration and agreeing to of amendments made by Rajya Sabha to the Constitution (Scheduled Castes and Scheduled Tribes) Orders Second Amendment) Bill, 2022, *as passed by Lok Sabha.*
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